## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 210 OF 2016 & IA NO. 450 OF 2016 & APPEAL NO. 279 of 2016 & IA NO. 576 of 2016

Dated: 20<sup>th</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Divya Chaturvedi

Mr. Saransh Shaw for R-2 & R-3

Mr. Pallav Mongia

Mr. Mridul Chakravarty for R-4

## <u>ORDER</u>

As agreed by the learned counsel for the parties, list these matters for hearing on <u>13-2-2019.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js